

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 3108
TO BE ANSWERED ON 17.12.2015**

Supply of Coal to TPPs

3108. SHRI RAJESH RANJAN:

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that the certain thermal power plants are either getting irregular supply of coal or not getting and some are being supplied more than prescribed in Memorandum of Understanding and Fuel Supply Agreements;
- (b) if so, the details thereof and the reasons therefor;
- (c) the criteria adopted for allocation of coal to each of the thermal power plants and the manner in which the said plants meet the shortage of coal; and
- (d) the quantum of coal which was not allocated despite availability of coal thereof?

ANSWER

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a)&(b): As per the information received from Coal India Limited(CIL), there is no such irregular supply/availability of coal impacting power generation in the country. As per the report of Central Electricity Authority (CEA), presently, (as on 08.12.2015) coal stock with power utilities has increased to a level of 28.25 MT equivalent to 21 days' requirement, as against corresponding level in last year of 11.46 MT equivalent to 8 days' requirement) as on 08.12.2014.

(c)&(d): Coal is supplied under Fuel Supply Agreement (FSA) to Thermal Power Plants (TPPs) wherein supply of indigenous coal has been assured presently to the tune of 90% and 67% of committed quantity for TPPs commissioned up to March, 2009 and after March, 2009, respectively. Further, as per Ministry of Coal's Annual Plan for 2015-16, All India Coal demand has been assessed to be 910 MT against which supplies

from indigenous sources has been planned at 699.97 MT (CIL : 550 MT; SCCL : 56 MT & Others including captive blocks : 93.97 MT) with a shortfall of 210.03 MT which is envisaged to be met through imports by consuming sectors. As regards Power Utility sector, against All India demand of 604 MT, supply from indigenous sources has been planned to be 472.28 MT (430 MT from CIL, 36 MT from SCCL & 6.28 MT from others) with the gap of 131.72 MT to be met through imports by power utility sector.

In order to improve the overall coal availability for increased power generation and also to liquidate huge stock lying at the collieries, offer was made to all Power Generating Companies drawing coal under FSA to lift the coal which is held in the stocks on "as is where is" basis with the stipulation that the Power Stations will make their own evacuation arrangement. This scheme of supply under "as is where is" basis has been extended for 2015-16 as well. All TPPs having FSA from CIL sources have been informed to lift coal under this scheme by arranging their own logistics for movement from coal offered from various pithead locations.
